

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

116. I.A. 1053/2024

I.A. 3583/2023

I.A. 1608/2020

In

C.P.(IB)-4091(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: Universal Digital Connect Ltd.

V/s.

Gran Electronics Pvt Ltd & Others.

**Appearance**

For Liquidator : Adv. Amir Arsiwala

For Respondent : Adv. Ranveer Chapekar i/b Thodur Law for Respondent

No. 1 & 2 in 1608/2020, Respondent in 3583/2023

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 1053/2024**

Pleadings are completed. List on **14.06.2024** for hearing.

**I.A. 3583/2023**

Ld. counsel for the Respondent/ Bank seeks time to address the bench. At his request, list on **14.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)